

CENTRAL ADMINISTRATIVE TRIBUNAL

GULESTAN BLDG.NO.6,PRESCOT RD, 4th FLOOR,

BOMBAY - 400 001.

REVIEW PETITION No.122/95 in ORIGINAL

APPLICATION NO.482/92.

Dated this Thursday the 28 day of Dec 1995.

CORAM : HON'BLE SHRI B.S.HEGDE, MEMBER (J)
HON'BLE SHRI M.R.KOLHATKAR, MEMBER (A)

1. Shri Suresh H Thakur &
2. Shri Pravin R.Patil ... Applicants.

V/s.

UNION OF INDIA & OTHERS. ... Respondents.

: O R D E R : (BY CIRCULATION)

X Per Shri M.R.Kolhatkar, Member (A) X

1. In this RP the review petitioners has sought review of our judgement dated 30/10/1995 by which we disposed of two OAs namely 982/92 and 482/92.
2. In our judgement, we had stated that we are not concerned with challenge ^{terms of} to selection ⁱⁿ 1988 panel ~~and~~ also observed that the arguments relating to the proportion of viva-voce marks being 45%, bias and the malafides, absence of yearly selection and improper constitution of the selection Committee etc. do not have any substance. The Review petitioners have agitated the same points which we had rejected. The only new point which according to the applicant amounts to an error apparent on the face of the record is that marks which have been shown against Shri Pravin Patil in the judgement are against

Sr.No.371 and the name of the candidate at Sr.No. 371 is Shri S.Prabhakaran. Infact, the applicant ^{allegedly} has been/awarded the marks of Shri Prabhakaran and the applicant has not been correctly awarded marks against Sr.No.372. In our view the Serial Number does not matter and we have reproduced the marks ^{by name} of the respective candidates/as could be seen from the result sheet. There can be no confusion between Shri S.Prabhakaran and Shri Pravin Patil. We therefore do not find any error apparent on the face of the record.

3. We are therefore of the view that no grounds have been made out for review of our judgement in terms of rules under order 47 of CPC. The Review Petition has no merit and RP is therefore dismissed. Order of dismissal is being passed by circulation as permissible under rules.

M.R. Kolhatkar
(M.R. KOLHATKAR)
MEMBER (A)

B.S. Hegde
(B.S. HEGDE)
MEMBER (J)

ccp.
Copy to:-

1. Mr. S.H. Thakur & Anr.,
C/O. Mr. D.V. Gangal, Adv.
2. The Union of India & Ors.,
through Mr. V.S. Masurkar, Adv.

SECTION OFFICER.